



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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गवर्नर  
GOVERNOR

LETTER OF TRANSMITTAL

DEPR.BRD. 1924/13.01.01/2018-19

December 28, 2018  
7 Pausha 1940 (Saka)

The Finance Secretary  
Government of India  
Ministry of Finance  
New Delhi – 110 001

Dear Sir,

In pursuance of the provisions of Section 36(2) of the Banking Regulation Act, 1949, I have pleasure in transmitting herewith two copies of the Report on Trend and Progress of Banking in India for the year ended June 30, 2018.

Sincerely,

Shaktikanta Das